

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.101
New IA/3397/ND/2024 IN IB/108/ND/2023

IN THE MATTER OF:

Bank of Baroda	...	Applicant
Versus		
Goldenline Infrastructures Private Limited	...	Respondent

Under Section 7 (IBC)

Order delivered on 05.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Adv. Amol Vyas
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/3397/ND/2024 :-

List the matter on **01.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)